

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 637 of 2020**

**IN THE MATTER OF:**

**Subbaiya Chithambaram**

**....Appellant**

**Vs.**

**IDBI Bank & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Harshit Khanduja, Advocate**

**For Respondents:**

**ORDER**

**29.07.2020:** At request of Mr. Harshit Khanduja, Learned Junior Counsel representing the Appellant submits that his Learned Senior Counsel is inconvenienced to appear today before this Tribunal on virtual mode and hence, prays for an adjournment. Acceding to his request, the office Registry is directed to list the matter on **10<sup>th</sup> August, 2020** under the caption 'For Admission (Fresh Cases)'.

[Justice Venugopal M.]  
Member (Judicial)

[Balvinder Singh]  
Member (Technical)

[Dr. Ashok Kumar Mishra]  
Member (Technical)

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